

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 153 of 2011 &  
I.A. Nos. 240 & 241 of 2011**

**&**

**APPEAL No. 154 of 2011 &  
I.A. Nos. 242 & 243 of 2011**

**Dated : 3<sup>rd</sup> April, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**U.P. Power Corporation Limited  
Versus  
Jagannath Steel Pvt. Ltd. & Anr. .... Appellant (s)  
... Respondent (s)**

**Counsel for the Appellant (s): Mr. Pradeep Misra  
Mr. Vishal Dixit**

**Counsel for the Respondent (s) : Mr. Sumit K. Sharma for  
Mr. Kunal Verma**

**ORDER**

The Learned Counsel for both the parties have finished their arguments. They are directed to file their respective comprehensive written submissions on or before 18<sup>th</sup> April, 2012 after serving copy on the other side.

Post the matter for Reporting Compliance on  
**20.04.2012.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**vs/mk**